



It is seen from the record that vide order dated 23.08.2022, this Court has directed IBBI to send report confirming name, Mr. Manishkumar Patel whose name have been suggested by the Stakeholders Committee to act as liquidator of the Corporate Debtor. IBBI was further directed to see as whether any complaints or enquiry is pending or proposed to be initiated against Mr. Manishkumar Patel. The IBBI has sent report to this Tribunal vide letter dated 21.09.2022 wherein it is confirmed that there is nothing adverse on record against the proposed Insolvency Resolution Professional Mr. Manishkumar Patel [IP Registration No. IBBI/IPA-001/IP-P01342/2018-19/12061. The report of the IBBI is taken on record. In view of the above, this Bench deems it fit and proper to appoint Mr. Manishkumar Patel having IBBI registration no. IBBI/IPA-001/IP-P01342/2018-19/12061 as the liquidator of the Corporate Debtor in place of Mr. Subrata Monindranath Meity. With the aforesaid observation, **IA No. 2227/2022** is **allowed** and **disposed of**. Counsel appearing for the applicant is directed to send a copy of this order to erstwhile liquidator Mr. Subrata Monindranath Maity so that all assets of the Corporate Debtor shall be handed over to the new liquidator.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
22.09.2022  
Sushil

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**